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(b) whether the information on soils contained in National Atlas of India (Hindi edition) of the book entitled 'Soils of India' should be taken as authentic;

(c) whether one is entitled to publish any wrong soils information on Government's expense; and

(d) if not, whether action will be taken against the publisher?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shyam Dhar Misra): (a) The profile descriptions were complete and not doubtful according to Indian research soil scientists.

(b) Both are authentic.

- (c) No.
- (d) Does not arise.

### **Agricultural Credit**

4787. Shrimati Ramdulari Sinha: Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) whether there is any proposal to supply credit for agricultural purposes on massive scale:

(b) if so, the quantum of such allotment in 1966-67, State-wise;

(c) the machinery through which the disbursements will be made:

(d) how and by whom such machinery will be set up; and

(e) the percentage of such allotment which will be spent on establishment?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shyam Dhar Misra): (a) In the context of the need for stepping up agricultural production, all possible measures are being taken for making credit for agricultural purposes available to the farmers in an increasing measure. Written Answers 14476

(b) A statement showing the tentative State-wise estimate of credit disbursement through cooperatives during 1966-67 is laid on the Table of the House. [Placed in Library. See No. LT-6216/66].

(c) and (d). The cooperative agency will continue to be the principal institutional agency for provision of agricultural credit. Taccavi loans will also be given, where necessary. The question of the setting up of Agricultural Credit Corporations in some States as a supplementary agency for provision of credit is also being considered.

(e) Except in the case of taccavi loans which are administered by State Governments, other types of credit for agricultural purposes are provided by institutional agencies. We do not have definite data indicating the proportion of establishment cost vis-a-vis the amount of loan provided by different agencies.

## Central Engineering Service (Roads)

4788. Shri R. Ramanathan Chettiar: Will the Minister of Transport, Aviation, Shipping and Tourism be pleased to state:

(a) whether his Ministry have received any representations from the Central Engineering Service (Roads) Class I Officers' Association regarding the promotion of non-cadre officers to the service, who had been appointed against temporary projects posts, irrespective of the length of service rendered in the various grades; the inter se seniority, thus causing considerable hardship to the officers in the regular cadre; and

(b) if so, the action taken in the matter?

The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy): (a) Yes, Sir.

(b) The points raised in the representations were considered and a reply

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to the Central Engineering Service (Roads) Class I Direct Recruits Association has since been sent to the effect that the vacancies occuring in the Administrative (Selection) grade including higher administrative posts are normally filled by selection from among suitable officers working in the next lower grades in the Department in accordance with the recruitment rules on the recommendations of the Departmental Promotion Committee

### Appointments in Roads Wing

4789, Shri B. Ramanathan Chettiar: Will the Minister of Transport, Aviation, Shipping and Tourism be pleased to state:

(a) whether it is a fact that the Roads Wing of his Ministry had been recruiting Officers from outside the Ministry in large number for appointment as Assistant Engineer Consultant/Divisional Engineer Consultant Planning Officer/Deputy Bridges Officers against temporary project posts;

(b) whether it is also a fact that the number of persons recruited against such temporary project posts was far more than the number of persons recruited to the cadre of the Central Engineering Service (Roads) Class I; and

(c) if so, the reasons therefor?

The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Beddy): (a) to (c). The Roads Wing of the Ministry of Transport and Aviation was established in 1943 with a small staff of 14 officers. The work of the Roads Wing increased rapidly aince 1961 due to execution of works financed from the credit advanced by the International Development Assoclation and the works of strategic importance necessitated by defence requirements. The permanent strength in 1961 was 65 officers The sanctioned strength now stands at 376 officers including a large number of temporary posts. As it was not possible to fill up these posts from the small number of permanent officers in the Department, a considerable number had to be recruited from outside the Ministry.

#### Central Engineering Service (Roads)

4790. Shri R. Ramanathan Chettiar: Will the Minister of Transport, Aviation, Shipping and Tourism be pleased to state:

(a) whether it is a fact that a Debartmental Promotion Committee is being convened for considering some Officers not borne on the cadre of the Central Engineering Service (Roads) Class I for promotion to the higher grades thus over-riding the claims of the Officers in the cadre and who are senior to them; and

(b) if so, the steps being taken to protect the interests of the cadre officers in the matter of promotion to the higher posts especially when the Central Engineering Services (Roads) Class I Recruitment Rules are applicable only to the Cadre posts and not cover the temporary project posts?

The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy); (a) and (b). A meeting of the Departmental Promotion Committee to consider selection of departmental officers for promotion to higher grades has since been held. The Committee considered the suitability of all eligible officers whether in the regular or the temporary cadre for promotion. All the technical officers appointed in the Roads Wing, whether permanent or temporary, belong to the cadre and Central Engineering Service the (Roads) Class I Re. ruitment Rules are applicable to them. The question of promotion claims of regular cadre officers being over-riden does not arise.